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GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE)

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NEW DELHI: THE 8th AUGUST, 1979.

NOTIFICATION  
INCOME TAX

No. 2966(F.No. 404/128/79-ITCC): The Notification issued in the Ministry of Finance (Department of Revenue) No. 1949(F.No. 404/99/77-ITCC) dated 1.9.1977 in pursuance of sub-clause (iii) of clause (44) of Section 2 of the Income-tax Act, 1961(43 of 1961) hereby cancelled.

This Notification will take effect from the date on which Shri Ramlal relinquishes charge of Tax Recovery Officer.

Sd/-

(H. VENKATARAMAN)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

The Manager,  
Government of India Press,  
New Delhi.

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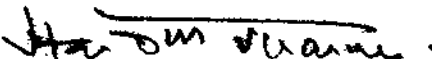
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Sd/-

Deputy Secretary to the Government of India.

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(H.D. SHARMA)

ASSISTANT DIRECTOR(RS&P).

\* SHARMA \*